

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SUMMER INDIA WEAVING AND PROCESSING MILLS  
PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                              |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Name of corporate debtor                                                           | Summer India Weaving And Processing Mills Private Limited                                                                                                            |
| 2       | Date of incorporation of corporate debtor                                          | 14th July 2004                                                                                                                                                       |
| 3       | Authority under which corporate debtor is incorporated /registered                 | Registrar of Companies, Tamil Nadu, Coimbatore.                                                                                                                      |
| 4       | Corporate Identity No. of corporate debtor                                         | U17115TZ2004PTC011238                                                                                                                                                |
| 5       | Address of the registered office and principal office (if any) of corporate debtor | 176/2-A, Kozhikkalnatham Road, Thiruchengodu, Namakkal District, Tamil Nadu -637 211.                                                                                |
| 6       | Date of closure of Insolvency Resolution Process                                   | 24th April 2022                                                                                                                                                      |
| 7       | Liquidation commencement date of corporate debtor                                  | 25th April 2022                                                                                                                                                      |
| 8       | Name and registration number of the insolvency professional acting as              | Renuka Devi Rangaswamy<br>IBBI/IPA-001/IP-P-01863/2019 -2020/12871                                                                                                   |
| 9       | Address and e-mail of the liquidator, as registered with the Board                 | Renuka Devi Rangaswamy<br>Arthi Illam, #9, Jothi Nagar, 3rd Street,<br>Uppili Palayam (Post), Coimbatore – 641 015<br>Email: jrassociatescbe@gmail.com               |
| 10      | Address and e-mail to be used for correspondence with the liquidator               | Renuka Devi Rangaswamy<br>Liquidator<br>Arthi Illam, #9, Jothi Nagar, 3rd Street,<br>Uppili Palayam (Post), Coimbatore – 641 015<br>Email: jrassociatescbe@gmail.com |
| 11      | Last date for submission of claims                                                 | 25th May 2022                                                                                                                                                        |

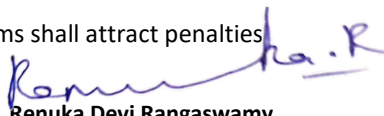
Notice is hereby given that the National Company Law Tribunal, Chennai Bench-II has ordered, the commencement of liquidation of the **Summer India Weaving And Processing Mills Private Limited on 25-04-2022.**

The stakeholders of **Summer India Weaving And Processing Mills Private Limited** are hereby called upon to submit their claims with proof **on or before 25th May 2022** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties

Date 29/04/2022,  
Place Coimbatore.

  
Renuka Devi Rangaswamy  
Liquidator  
Summer India Weaving And Processing Mills  
Private Limited